

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE
COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 09-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100093/2010	The State CBI BS and FC MUMBAI Vs Mahendra Satav and Others	
<u>CHARGE</u>				
2	SPL CASE CBI	100047/2007	State of Maharashtra BS FC Mumbai Vs Deepak Jaswantlal Panchal	SPP Shingnapurkar
3	SPL CASE CBI	100048/2007	State of Maharashtra BS FC Mumbai Vs Deepak Jaswan Panchal	SPP
4	SPL CASE CBI	100067/2012	The State CBI and Assit.Registrar of companies Vs Purshottam Ghanshyam Budhwani	
5	SPL CASE CBI	100086/2012	CBI and The Assistant Registrar of companies,TamilNadu Vs Manojdev Seksaria	
6	SPL CASE CBI	100022/2014	The State CBI BSFC Vs Seer Finlease Pvt. Ltd and others	
7	SPL CASE CBI	100074/2014	The State CBI BSFC Vs Seer Finleases Pvt. Ltd. Director Mrs. Sonal Uday Vora and others	
<u>ORDER</u>				
8	MISC APPLN CBI	100194/2018	CBI Vs Biotor Industries Ltd and others	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SESSIONS CASE	100338/1991	State Vs Kirti Vrijlal Ambani 3	APP Desai A1 Katdare A3
2	CRI REV APP	101223/2017	Ashok Hotchand Advani -Aplcnt. Vs Central Bureau of Investigation - Respdt.	Dinesh Tiwari and Associates
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE CBI	100132/2009	State CBI BS FC MUMBAI Vs Ms. Jeweltech India Ltd. Others	
<u>ARGUMENT ON EXH.READY</u>				
4	SPL CASE CBI	100094/2009	State C.B.I.BS FC MUMBAI Vs Shrikrishna Laxman Ayachit Others	SPP Gonsalves Mr.ShingnapurkarLakara Mujumdar
<u>HIGH COURT STAYED</u>				
5	SPL CASE CBI	100029/2003	State of Maharashtra CBI ACB Mumbai Vs S.L.Dawe	SPP Tiwari

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	CRI M A	102190/2019	Paras D. Patawari- Applicant in MA 2638-16 in Appeal 1078-14 Vs M/s. Raphel Motors and Mr. K. R. Anthony	Jagdish B. Choudhury
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100036/2010	State CBI BS FC MUMBAI Vs Shekhar Mehta Others	
3	SPL CASE CBI	100052/2010	The State CBI BS AND FC MUMBAI Vs M-s Swati Diamonds and Others	
4	SPL CASE CBI	100053/2011	CBI BS and FC MUMBAI Vs N.N. Shenoy	
<u>REPLY/SAY</u>				
5	BAIL APPLN CBI	101034/2020	Miten Anil Pandya Vs The State CBI BS FC Mumbai	Rohan J Sawant
<u>APPEARANCE</u>				
6	SPL CASE CBI	100001/2018	The State of CBI, B.S.F.C. Vs M/s.Sun Optical Mastering Pvt. Ltd. and others	
<u>HIGH COURT STAYED</u>				
7	SPL CASE CBI	100078/1998	CBI BSFC Mumbai Vs K. Chandrashekhar Rao	SPP Mrs.Rao Mr.Sharma

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100117/2015	The State CBI Special Crime - 1 Vs Indrani Mukerjia @ Pari @ Indrani Bora @ Indrani Das @ Indrani Khanna and others	
Sub Matter: SPL CASE CBI/0100009/2016				
<u>EVIDENCE</u>				
2	SPL CASE CBI	100009/2016	The State CBI Special Crime - 1 Vs Pratim Mukerjea @ Peter Mukerjea	
(Main Matter SPL CASE CBI/0100117/2015)				
<u>CHARGE</u>				
3	SPL CASE CBI	100017/2017	The State CBI BS and FC Vs Barshaikh Mohd. Shafi and others	
<u>ORDER EXH.</u>				
4	SPL CASE CBI	100016/2017	The State CBI BS and FC Vs Ramesh Gelli and others	
5	SPL CASE CBI	100021/2017	The State CBI BS and FC Vs V.V. Shyamsundar Rao and others	
(Main Matter SPL CASE CBI/0100003/2007)				
6	SPL CASE CBI	100022/2017	The State CBI BS and FC Vs Ashok Keshavlal Jogani and others	
(Main Matter SPL CASE CBI/0100032/2008)				
7	SPL CASE CBI	100025/2017	The State CBI BS and FC Vs Ramesh Gelli and others	
<u>STAYED BY HONBLE HIGH COURT</u>				
8	SPL CASE CBI	100074/2003	CBI BSFC Mumbai Vs Nikhil J. Vasavdata ors.	SPP
<u>STEPS</u>				

9 SPL CASE CBI 100014/2017 The State CBI BS and FC
Vs
Ketan V. Parekh and others
(Main Matter SPL CASE CBI/0100057/2007)

N.B.W.READY

10 SPL CASE CBI 100023/2017 The State CBI BS and FC
Vs
Suresh G. Motwani and
others
(Main Matter SPL CASE CBI/0100069/2008)

11. SPL CASE CBI 100024/2017 The State CBI BS and FC
Vs
Shankar Venkatesh Ramani
expired on 01-07-2006 and
others
(Main Matter SPL CASE CBI/0100029/2008)

DISCHARGE APPLICATION

12 SPL CASE CBI 100013/2017 The State CBI BS and FC
Vs
Ramesh Gelli
(Main Matter SPL.CASE/0100058/2007)

13 SPL CASE CBI 100015/2017 The State CBI BS and FC
Vs
Sridhar Subasri and others

14 SPL CASE CBI 100020/2017 The State CBI BS and FC
Vs
K. Sridhar and others
(Main Matter SPL CASE CBI/0100002/2007)